

OA- 187/96

Chandra Bhushan Kumar ... Applicant

1/27.3.1996

Sri M. L. Paswan, Registrar I/c.

Defects under item No. 10, 11 and 21 appear to have been removed. In the circumstances, let this case be registered and listed before the Hon'ble Bench for admission on 2.4.1996.

MPS.

( M. L. Paswan )  
Registrar I/c

2. / 3.4.96.

Counsel for the applicant. : Shri B.K. Pandey.

Shri Pandey seeks time for arousing this matter for admission. List this case on 8.4.96 for hearing on admission.

/CBS/

N. K. Verma  
(N. K. Verma)  
Member (A)

3/10.04.96

Counsel for the applicant : Shri M. K. Pandey.

Shri M. K. Pandey, learned counsel for the applicant states that since the impugned transfer order against which the O.A. has been filed, has been recalled, the O.A. has become infructuous. He prays for withdrawal of the case. Prayer allowed. The O.A. is dismissed as withdrawn.

SKJ

N. K. Verma  
(N. K. Verma)  
Member (A)